

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GAMMANET SOLUTIONS
PRIVATE LIMITED**

1	Name of the Corporate Person	GAMMANET SOLUTIONS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	09/01/2019
3	Authority under which Corporate Person is Incorporated/Registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) –Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U72900DL2019FTC344107
5	Address of the Registered office and Principal office (if any) of Corporate Person	P No-19 B, S/F, Pvt No. 207 Veer Savarkar Block, Shakarpur, East Delhi, Delhi 110092, India
6	Liquidation Commencement date of Corporate Person	02 nd December, 2022
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Arun Gupta Regd Address: S-.34, LGF, Greater Kailash-II, New Delhi-110048 Reg Email Id: arungupta2211@gmail.com Communication Email Id: gammanet.vol.liq@gmail.com Telephone No. 011-41066313 IBBI Registration No: IBBI/IPA-002/IP N00051 /2016-17/10095 AFA No. AA2/10095/02/301123/202401
8	Last date for submission of claims	01 st January, 2023



Notice is hereby given that the “Gammanet Solutions Private Limited” has commenced voluntary liquidation on Friday, 02nd December, 2022 subject to the approval of creditors.

The stakeholders of “Gammanet Solutions Private Limited” are hereby called upon to submit a proof of their claims, on or before 01st January, 2023 to the Liquidator at the regd. address as mentioned against Item No. 7

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. www.ibbi.gov.in.

Submission of false or misleading proofs of claims shall attract penalties.



Arun Gupta

Liquidator

Date: 07th December, 2022

Place: New Delhi